

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P. No. 60/(C.G.)/2013  
C.A. No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

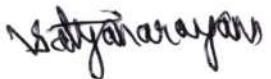
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2017

NAME OF THE PARTIES: Ashok Kumar Kimtee **305s.**

V/s

M/s. K V Education Ventures Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and  
241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	V. Satyanarayana	Advocate for Petitioners	
2.	R. VENKATA RAMANA	Representing for Petitioners	
3.	Dhruv Akbar	Adv for R1.687 9,12,14,15,16	
4.	Saurabh Kothari	R-6	

Order

TCP No. 60/397-398/NCLT/MB/MAH/2015-2013.

Both the parties present. However, for settlement could not be arrived at  
between them, list this matter on 24-04-2017 for final hearing.

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)